

NATIONAL COMMISSION FOR WOMEN, NEW DELHI
SPONSORED WORKSHOP

ON

**PROMOTION OF WORK FOR HOUSEWIVES:
CAREER COUNSELING SESSIONS FOR HOME MAKERS**

17TH SEPTEMBER, 2022 (12:00 PM)

ORGANIZED BY

CENTRE FOR HUMAN RIGHTS AND SUBALTERN STUDIES
NATIONAL UNIVERSITY OF STUDY & RESEARCH IN LAW,
RANCHI




ABOUT NUSRL, RANCHI

NUSRL, Ranchi has been established by an Act of the State Legislature prompted by the vision of the constitutional forefathers that the law, legal system and legal institutions have an overreaching role of human, social, political and economic development of the Nation. Situated in Ranchi, the capital city of Jharkhand, NUSRL is established to develop a holistic perspective of legal education in all its ramifications particularly advocacy, judicial and legal institutional services, legislations, law reforms and all the research in these areas. With modest beginning, the University is all set to compete with global economic standards with deftly crafted teaching learning methodology. NUSRL endeavors to share the global opportunity in law as well as legal discipline.

CHRSS

Centre for Human Rights and Subaltern Studies (CHRSS) was created with an objective to work for the protection of human rights on 7 March 2019. The aim of the Centre is to achieve the goals of Social Justice enshrined in our Preamble and to achieve this goal, the members of the Committee promise to engage in discourse, Seminar, Webinar, Legal Aid so as to ensure that we return even some percent back to the society. Centre has organized more than 15 various Programmes such as Seminars, Webinars, Workshops and Legal Awareness programme. The Centre is currently running a Social Welfare Program with the name “AAHAAR SAB KA ADHIKAAR” under which food is provided daily to the poor and needy free of cost. Centre has come up with its own journal on 10th of December, 2020 titled “NUSRL Journal of Human Rights”. Presently the Centre is headed by Dr. Subir Kumar (Convenor), Dr. Gunjan (Co- Convenor) & Ms. Soni Bhola (Member).



NATIONAL COMMISSION FOR WOMEN

The National Commission for Women (NCW) is the statutory body of the Government of India, generally concerned with advising the government on all policy matters affecting women. It was established on 31 January 1992 under the provisions of the Indian Constitution, as defined in the 1990 National Commission for Women Act. The objective of the NCW is to represent the rights of women in India and to provide a voice for their issues and concerns. The subjects of their campaigns have included dowry, politics, religion, equal representation for women in jobs, and the exploitation of women for labour. They have also discussed police abuses against women.

ABOUT THE WORKSHOP

The workshop is being conducted by NUSRL, Ranchi in collaboration with the National Commission for Women, New Delhi. This counseling session has been designed to make the housewives ponder about the idea of their participation in jobs or business ventures apart from their households. It seeks to make them understand the importance of their financial interdependence, not only for themselves but also for their family members and children.

The workshop intends to make people and society comfortable and to accept without any biases and prejudices the idea of letting housewives go for jobs and businesses. It tends to impart insights and suggestions to housewives irrespective of their age and other limitations to consider engaging themselves in some remunerative activities. This event seeks to inform its participants about the various schemes and initiatives that have been initiated by the government, banks etc. that could be used by them as an aid for establishing their business venture or in getting the expected job.





Patron

Prof. (Dr.) Kesava Rao, Vurrakula
Hon'ble Vice-Chancellor, NUSRL, Ranchi

Convenor

Dr. Subir Kumar
Associate Professor

Co-Convenor

Dr. Gunjan
Assistant Professor

Ms. Soni Bhola
Assistant Professor



INAUGURAL SESSION

Inauguration by

Hon'ble Mr. Justice Surya Kant

Judge, Supreme Court of India cum Visitor, NUSRL, Ranchi.

In the august presence of

Hon'ble Mr. Justice Dr. Ravi Ranjan

Chief Justice, High Court of Jharkhand cum Chancellor, NUSRL, Ranchi.

Hon'ble Mr. Justice Rongon Mukhopadhyay

Judge, High Court of Jharkhand, Ranchi.

Prof. (Dr.) Girish Kumar Choudhary

Hon'ble Vice-Chancellor, Patna University, Patna.

Prof. (Dr.) V. Vijaykumar

Hon'ble Vice-Chancellor, NLIU, Bhopal.

Prof. (Dr.) Srikrishna Deva Rao

Hon'ble Vice-Chancellor, NLU, Delhi.

Prof. (Dr.) Kesava Rao, Vurakula

Hon'ble Vice-Chancellor, NUSRL, Ranchi.

Technical Session

Dr. Sunita Roy
(Associate Professor)
Patna University, Patna.

Dr. Subir Kumar
(Associate Professor)
NUSRL, Ranchi

Mr. Atul Kumar
Entrepreneur,
Founder, Shilpkaari

Valedictory Session

Dr. Gunjan
(Assistant Professor)
NUSRL, Ranchi

Shree Prawin Kumar Toppo
Labour Commissioner,
Dept. of labour, Employment, Training & Skill
Development, Govt. of Jharkhand



PROCESS OF REGISTRATION

Every Participant is required to duly fill the Form for Registration.

VENUE

National University of Study and Research in Law, AT - Nagri, P.O. - Bukru, Kanke-
Pithoria Road, Kanke, Ranchi, Jharkhand - 834006.

CONTACT DETAILS

Dr. Subir Kumar - 8873867904

Dr. Gunjan - 8580322065

Soni Bhola - 9451910926

Swapnil Nayan - 7004219651

Shubhank Patel- 9462332597

